THE ODISHA REPEALING ACT, 2021

PREAMBLE:

SECTIONS :

- 1. Short title.
- 2. Repeal of certain enactments.
- 3. Savings.
- 4. Effect of repealing of amending enactment.
- 5. The Schedule.



EXTRAORDINARY PUBLISHED BY AUTHORITY

No.1987, CUTTACK, TUESDAY, NOVEMBER 30,2021/MARGASIRA 9, 1943

LAW DEPARTMENT

NOTIFICATION

The 30th November, 2021

No.12168—I-Legis-32/2020 (Pt.-I)/L.— The following Act. of the Odisha Legislative Assembly having been assented to by the Governor on dated the 12th November, 2021 is hereby published for general information.

ODISHA ACT 24 OF 2021

THE ODISHA REPEALING ACT, 2021

AN

ACT

TO REPEAL CERTAIN ENACTMENTS IN FORCE IN THE STATE OF ODISHA

BE it enacted by the Legislature of the State of Odisha in the Seventy –second Year of the Republic of India as follows:—

Short title.

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1. This Act may be called the Odisha Repealing Act, 2021.

Repeal of certain enactments. 2. The enactment specified in the Schedule is hereby repealed to the extent mentioned in the fourth column thereof.

Saving

The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;

And this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of, or from any debt, penalty, obligation, liability, claim or demand, or any indemnity

already granted, or the proof of any past act or thing; nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act. of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or inforce.

Effect of repealing of amending enactment.

4. For the removal of doubts, it is hereby declared that where this Act. repeals any enactment by which the text of any other enactment, not being an Odisha Act. was amended by the express omission, insertion or substitution of any matter, the repeal shall not affect the continuance of any such amendment made by the enactment so repealed and in operation at the commencement of this Act.

THE SCHEDULE REPEALS

(See section 2)

SI. No.	Year	No.	Short Title	Extent of Repeal
(1)	(2)	(3)	(4)	(5)
1	1974	7	The Odisha Motor Spirit (Taxation on Sales) (Amendment) Act., 1974	The whole
2	1974	9	The Odisha Land Reforms (Amendment) Act., 1974	The whole
3	1974	14	The Odisha Entertainments Tax (Amendment) Act., 1974	The whole
	1974	12	The Court-Fees (Odisha Amendment) Act., 1974	The whole
4	1974	17	The Odisha Education (Amendment) Act., 1974	The whole
5	1974	19	The Odisha Sales Tax (Second Amendment) Act., 1974	The whole
7	1975	1	The Odisha Entertainments Tax (Second Amendment) Act., 1974	The whole
8	1975	7	The Utkal University (Taking Over of Management) Act., 1974	The whole
9	1975	8	The Odisha Estates Abolition (Amendment) Act., 1974	The whole
10	1975	10	The Odisha Electricity (Duty) Amendment Act., 1974	The whole
11	1975	. 18	The Odisha Educational Laws Repeal Act., 1975	The whole
12	1975	21	The Odisha Survey and Settlement (Amendment) Act., 1975	The whole
13	1975	23	The Odisha Entertainments Tax (Amendment) Act, 1975	The whole
. 14	1975	25	The Odisha Co-operative Societies (Amendment) Act., 1975	The whole
15	1975	28	The Odisha Consolidation of Holdings and Prevention of fragmentation of land (Amendment) Act., 1975	The whole
16	1975	35	The Odisha Co-operative Laws (Repeal) Act., 1975	The whole
17	1975	47	The Odisha Land Reforms (Amendment) Act., 1975	The whole

(1)	(2)	(3)	(4)	(5)
. 18	1975	51	The Odisha Survey and Settlement (Amendment and Validation) Act., 1975	The whole
19	1975	53	The Odisha Education (Amendment and Validation) Act., 1975	The whole
	1975	55	The Court-Fees (Odisha Amendment) Act., 1975	The whole
20	1976	3	The Odisha Sales Tax (Amendment) Act., 1975	The whole
21	1976	5	The Police (Odisha Amendment) Act., 1975	The whole
22	1976	7	The Odisha Sales Tax (Amendment) Act., 1976	The whole
23	1976	9	The Odisha Hindu Religious Endowments (Amendment) Act., 1976	The whole
25	1976	13	The Odisha Entertainments Tax (Amendment) Act., 1976	The whole
26	1976	15	The Odisha Consolidation of Holdings and Prevention of Fragmentation of Land (Amendment) Act., 1976	The whole
27	1976	16	The Odisha Estates Abolition (Amendment) Act., 1976	The whole
28	1976	22	The Odisha Bhoodan & Gramdan (Amendment) Act., 1976	The whole
29	1976	26	The Odisha Co-operative Societies (Amendment) Act., 1976	The whole
30	1976	27	The Odisha University Laws (Amendment) Act., 1976	The whole
31	1976	29	The Odisha Land Reforms (Second Amendment) Act., 1976	The whole
32	1976	30	The Odisha Land Reforms (Amendment) Act., 1976	The whol
33	1976	34	The Police (Odisha Amendment) Act., 1976	The whol
34	1976	36	The Odisha Sales Tax (Second Amendment) Act., 1976	1
35	1976	37	The Odisha Entertainments Tax (Second Amendment) Act., 1976	The whol
36	1976	39	The Utkal University (Taking over of Management) Amendment .Act., 1976	

(1)	(2)	(3)	(4)	(5)
37	1976	44	The Odisha Land Reforms (Second Amendment) Act., 1976	The whole
38	1977	4	The Odisha Bhoodan And Gramdan (Amendment) Act., 1977	The whole
39	1978	2	The Odisha University Laws (Third Amendment) Act., 1978	The whole
40	1978	4	The Odisha Sales Tax (Amendment) Act., 1978	The whole
41	1978	8	The Odisha University Laws (Amendment) Act., 1978	The whole
42	1978	9	The Odisha University Laws (Second Amendment) Act., 1978	The whole
43	1978	12	The Odisha University Laws (Fourth Amendment) Act., 1978	The whole
44	1978	13	The Odisha Education (Amendment) Act., 1978	The whole
45	1978	15	The Odisha Bhoodan and Gramadan (Amendment) Act., 1978	The whole
46	1978	21	The Odisha Electricity (Duty) Amendment Act.,1978	The whole
47	1978	24	The Odisha Universities (Validation and Miscellaneous Provisions) Act., 1978	The whole
48	1978	25	The Odisha Estates Abolition (Amendment) Act, 1978	The whole
49	1978	28	The Odisha Restriction of Habitual Offenders (Amendment) Act., 1978	The whole
50	1978	29	The Odisha Hindu Religious Endowments (Amendment) Act., 1978	The whole
51	1979	(1):	The Odisha Co-operative Societies (Amendment) Act., 1978	The whole
52	1979	3	The Odisha Additional Sales Tax (Amendment) Act, 1979	The whole
53	1979	4	The Odisha Fire Works and Loud Speakers (Regulation) (Amendment) Act., 1979	The whole
54	1979	6	The Odisha Secondary Education (Amendment) Act., 1979	The whole
55	1979	7	The Odisha Co-operative Socieites (Amendment) Act, 1979	24
56	1979	13	The Odisha Sales Tax (Amendment) Act., 1979	The whole
57	1979	15	The Odisha Entertainments Tax (Amendment) Act., 1979	The whole

			8	(5)
	(0)	(2)	(4)	
(1)	(2)	(3)	Supersession of	The whole
58	1979	19	The Odisha Educational Institution (1979) Managing Committee) Validation Act., 1979 The Odisha Estates Abolition (Amendment) Act., 1979	The whole
59	1979	22	The Odisha Estates Abolition (Amendment) Act, The Odisha Bhoodan and Gramdan (Amendment) Act,	The whole
60	1979	23	The Odisha Sales Tax (Amendment and Validation) The Odisha Sales Tax (Amendment and Validation)	The whole
61	1979	24	The Odisha Calco Act., 1979 The Odisha Electricity (Duty) Amendment Act., 1979 The Odisha Electricity (Duty) Amendment Act., 1979	The whole
62	1979	29	The Odisha Electricity (Duty) Amendment The Odisha Consolidation of Holdings and Prevention The Odisha Consolidation of Holdings and Prevention (Amendment) Act., 1979	The whole
63	1979	31	The Odisha Consolidation of Holdings and of Fragmentation of Land (Amendment) Act., 1979 The Odisha Bhoodan and Gramdan (Amendment) Act.,	The whole
64	1980	13	1980 The Odisha Bhoodan and 1980 1980 Amendment Act., 1980	The whole
65	1980		The Odisha Electricity (Duty) Amendment Act., 1980 The Odisha University Laws (Amendment) Act., 1980 The Odisha University Laws (Amendment) Act., 1980	The whole
66	1980	16	The Odisha Military Police (Amendment) Act., 198	The whole
67	1980	7	The Odisha Hindu Religious Endomine	The whole
68	1981	2	(Amendment) Act., 1980 The Odisha Survey and Settlement (Amendment) Act.,	The whole
69	1981	6	The Odisha Sales Tax (Amendment) Act., 1981	The whole
70	1981	21	The Odisha Estate Abolition (Amendment) Act., 1981	The whole
71	1981	24	The Odisha Co-operative Societies (Amendment) Act.,	The whole
72	1981	32	1981 The Odisha Entertainments Tax (Amendment) Act.,	The whole
73	1982	2	1982	The whole
74	1982	3	The Odisha Sales Tax (Amendment) Act., 1982 The Orissa Entertainments Tax (Second Amendment)	The whole
75	1982	17	Act., 1982	The whole
76	1982	20	The Odisha University Laws (Amendment) Act., 1982	
77	1982	22	Shri Jagannath Sanskrit Vishvavidyalaya (Amendment) Act., 1982	The whole
78	1982	25	The Odisha University Laws (Second Amendment) Act., 1982	The whole
79 •	1983	10	Shri Jagannath Temple (Amendment) Act., 1983	The whole

(1)	(2)	9	(4)	(5)
80	1983	12	The Court Fees (Odisha Amendment) Act., 1983	The whole
81	1983	19	The Odisha Co-operative Societies (Amendment) Act., 1983	The whole
82	1983	22	The Odisha Additional Sales Tax (Amendment and Validation) Act., 1983	The whole
83	1983	23	The Odisha Sales Tax (Amendment) Act., 1983	The whole
84	1984	4 .	The Orissa Entertainments Tax (Second Amendment) Act., 1984	The whole
85	1984	6	The Odisha Education (Amendment) Act., 1984	The whole
86	1984	13	The Odisha Sales Tax (Amendment) Act., 1984	The whole
87	1984	16	The Odisha University Laws (Amendment) Act., 1983	The whole
88	1984	23	The Odisha Electricity (Duty) (Amendment) Act.,1984	The whole
89	1984	24	The Odisha University Laws (Amendment) Act., 1984	The whole
90	1984	25	The Odisha Estate Abolition (Amendment) Act., 1984	The whole
91	1985	8	The Odisha Sales Tax (Amendment) Act., 1985	The whole
92	1985	9	The Odisha Electricity (Duty) (Amendment) Act.,1985	The whole
93	1985	14	The Odisha Co-operative Societies (Amendment) Act., 1985	The whole
94	1986	8	The Odisha Entertainments Tax (Amendment) Act., 1986	The whole
95	1986	9	The Odisha Electricity (Duty) (Amendment) Act.,1986	The whole
96	1986	13	The Odisha Estates Abolition (Amendment) Act., 1986	The whole
97	1986	21	The Police (Odisha Amendment) Act., 1986	The whole
98	1986	777	The Indian Penal Code (Odisha Amendment) Act., 1986	The whole
99	1987	4	The Odisha Sales Tax (Amendment)Act., 1986	The whole
100	1987	20 /	The Odisha Sales Tax (Second Amendment) Act., 1987	The whole
101	1987	21 7	The Odisha University Laws (Amendment) Act., 1987	The whole
102	1988	8 7	The Odisha Electricity (Duty) (Amendment) Act.,1988	The whole
103	1988		The Code of Criminal Procedure (Odisha Amendment) Act., 1987	The whole

			(4)	(5)
(1)	(2)	(3)		
104	1988	17	The Odisha Medical Education Services (Validation of Gradation lists of Junior Teachers) Act.,1987	The whole
	1988	19	Amendment) Act., 1988	The whole
105	1080	+	The Odisha Consolidation of Holding & Prevention of	The whole
106			The Odisha Entertainments Tax (Amendment)	The whole
107	1989	6	Act., 1989 The Odisha Advocates' Welfare Fund (Amendment)	The whole
108	1989	10	/ Act 1989	
109	1989	15	The Odisha Education (Amendment) Act., 1989 The Odisha Entertainments Tax (Second Amendment)	The whole
110	1989	19	1 Act 1989	The whole
	1989	22	The Odisha Hindu Religious Endowments (Amendment) Act., 1987	The whole
111	1990	11	Cales Tay (Amendment) Act., 1990	The whole
112		19	Additional Sales Tax Repealing Act., 1990	The whole
113		8	The Odisha Land Reforms (Amendment) Act 1990	The whole
_ 114	1991	10	The Odisha Advocates Welfare Fund (Amendment),	The whole
115			Act. 1991 The Odisha Civil Courts (Amendment) Act., 1991	The whole
116	1991	11	The Odisha Education (Amendment) Act., 1991	The whole
117	1991	21	The Odisha Sales Tax (Ameridment) Act., 1991	The whole
118	1991	24	The Nalini Devi Women's College of Education (Taking over of Management) Act., 1991	The whole
119	1991	26	The Code of Civil Procedure (Odisha Amendment) Act., 1991	The whole
121	1991	28	The Odisha Co-operative Societies (Amendment) Act., 1991	The whole
122	1992	4	The Odisha Hindu Religious Endowments (Amendment) Act., 1991	The whole
123	1992	5	The Odisha Education (Second Amendment) Act., 1991	The whole
124	1992	6	The Odisha Sales Tax (Second Amendment) Act., 1991	The whole
125	1992	14	The Odisha Education (Amendment) Act., 1992	The whole

(1)	(2)	(3)	(4)	(5)
126	1992	32	The Odisha Co-operative Societies (Amendment) Act., 1992	
127	1992	34	The Court Fees (Odisha Amendment) Act., 1992	The whole
128	1993	8	The Odisha Sales Tax (Amendment) Act., 1993	The whole
129	1993	9	The Court-Fees (Odisha Amendment) Act., 1993	The whole
130	1993	10	The Odisha Medical Service (Appointment of Assistant Surgeons Validation) Act., 1993	The whole
131	1993	11	The Odisha Medical Education Service (Appointment of Junior Teachers) Validation, Act., 1993	The whole
132	1993	13	The Odisha Universities (Amendment) Act., 1993	The whole
133	1993	14	The Odisha Education (Amendment) Act., 1993	The whole
134	1993	22	The Odisha Sales Tax (Amendment and Validation) Act., 1993	The whole
135	1993	23	The Odisha Special Courts (Amendment) Act., 1993	The whole
136	1993	24	The Odisha Entertainments Tax (Amendment) Act., 1993	The whole
130	1993	27	The Odisha Civil Courts (Amendment) Act., 1993	The whole
137	1993	29	The Odisha Land Reforms (Amendment) Act., 1992	The whole
138	1994	2	The Odisha Education (Second Amendment)	The whole
139	- i 34	7,	Act., 1993 The Odisha Survey and Settlement (Amendment)	The whole
140	1994	5	Act 1994	The whole
141	1994	12	The Odisha Land Reloffis (Amendment) Act., 1994 The Odisha Education (Amendment) Act., 1994	The whole
142	1994	13	The Odisha Co-operative Societies (Second	The whole
143	1995	1	Amendment) Act., 1994 The Code of Criminal Procedure (Odisha Amendment)	The whole
144	1995	6	Act., 1994	The whole
145	1995	. —	The Odisha Sales Tax (Amendment) Act., 1995	The whole
146	1996		The Odisha Sales Tax (Second Amendment) Act., 1995	The whole

ent i			12	
(1)	(2)	(3)	(4)	(5)
147	1996	7	The Odisha Co-operative Societies (Amendment) Act., 1996	The whole
148	1996	9	The Odisha Advocates' Welfare Fund (Amendment) Act., 1996	The whole
149	1996	13	The Odisha Fire-works and Loud Speakers (Regulation) Amendment Act., 1996	The whole
150	1997	4	The Odisha Co-operative Societies (Amendment) Act., 1997	The whole
151	1997	7	The Odisha Co-operative Societies (Second Amendment) Act, 1996	The whole
152	1997	9	The Odisha Co-operative Societies (Second Amendment) Act., 1997	The whole
153	1997	11	The Code of Criminal Procedure (Odisha Amendment) Act., 1997	The whole
154	1997	12	The Odisha Sales Tax (Amendment) Act., 1997	The whole
155	1997	13	The Odisha Court-Fees (Odisha Amendment) Act., 1997	The whole
156	1998	1	The Odisha Advocates' Welfare Fund (Amendment) Act., 1997	The whole
157	1998	5	The Odisha Education (Amendment) Act., 1998	The whole
158	1998	6	The Odisha Co-operative Societies (Amendment) Act., 1998	The whole
159	1998	13	The Odisha Survey and Settlement (Amendment and Validation) Act., 1998	The whole
160	1999	3	The Indian Penal Code (Odisha Amendment) Act., 1998	The whole
161	1999	6	The Odisha Sales Tax (Amendment) Act., 1999	The whole
162	1999	13	The Odisha University (Amendment) Act., 1999	The whole
163	2000	3	The Odisha Sales Tax (Amendment and Validation) Act., 2000	The whole

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(1)	(2)	(3)	(4)	(5)
164	2000	8	The Odisha Sales Tax (Amendment) Act., 2000	The whole
165	2001	1	The Odisha Education (Amendment) Act., 2000	The whole
166	2001	3	The Odisha Sales Tax (Amendment) Act., 2001	The whole
.167	2001	7	The Odisha Advocates' Welfare Fund (Amendment) Act., 2001	The whole
168	2001	10	The Odisha Co-operative Societies (Amendment) Act., 2001	The whole
169	2002	11	The Odisha Co-operatives Societies (Amendment) Act., 2002	The whole
170	2002	12	The Advocates' Welfare Fund (Amendment) Act., 2002	The whole
171	2002	13	The Odisha Luxury Tax (Amendment) Act., 2002	The whole
172	2002	14	The Odisha Universities (Amendment) Act., 2002	The whole
173	2003	13	The Odisha Hindu Religious Endowments (Amendment) Act, 2003	The whole
174	2003	16	Shri Jagannath Temple (Amendment) Act., 2003	The whole
175	2003	17	The Odisha Co-operative Societies (Amendment) Act., 2003	The whole
176	2004	6	The Code of Criminal Procedure (Odisha Amendment) Act., 2001	The whole
177	2004	8	The Orissa Sales Tax (Amendment) Act., 2004	The whole
178	2004	11	The Odisha Co-operative societies (Amendment) Act., 2004	The whole
179	2004	12	Shri Jagannath Temple (Amendment) Act., 2004	The whole
180	2005	9	The Odisha Co-operative Societies (Amendment) Act., 2005	The whole
181	2006	1	The Odisha Co-operative Societies (Amendment) Act., 2006	The whole
182	2006	8	The Odisha Land Reforms (Amendment) Act., 2006	The whole
183	2006	9	The Odisha Co-operative Societies (Second Amendment) Act., 2006	The whole

(1)	(2)	(3)	(4)	(5)
184	2008	1	The Odisha Co-operative Societies (Amendment) Act., 2008	The whole
185	2009	4	Shree Jagannath Temple (Amendment) Act., 2008	The whole
186	2009	16	The Code of Criminal Procedure (Odisha Amendment) Act., 2009	The whole
187	2010	7	The Odisha Civil Courts (Amendment) Act., 2010	The whole
188	2010	9	The Orissa Entertainment Tax (Amendment) Act., 2010	The whole
189	2010	10	The Odisha Electricity (Duty) (Amendment) Act., 2010	The whole
190	2010	14	The Code of Civil Procedure (Odisha Amendment) Act., 2010	The whole
191	2010	15	The Odisha Education (Amendment) Act., 2010	The whole
192	2010	16	The Odisha Education (Second Amendment) Act., 2010	The whole
193	2011	10	The Odisha Co-operative Societies (Amendment) Act., 2011	The whole
194	2011	11	The Odisha Civil Courts (Amendment) Act., 2011	The whole
195	2013	1	The Odisha Co-operative societies (Amendment) Act., 2012	The whole
196	2013	2	The Odisha Hindu Religious Endowments (Amendment) Act., 2012	The whole
197	2013	4	The Court-Fees (Odisha Amendment) Act., 2012	The whole
198	2013	11	The Odisha Consolidation of Holdings and Prevention of Fragmentation of Land (Amendment) Act., 2012	The whole
199	2013	22	The Odisha Self-help Co-Operatives (Repeal) Act., 2013	The whole
200	2013	23	The Odisha Co-operative Societies (Amendment) Act., 2013	The whole
201	2013	24	The Odisha Advocates Welfare fund (Amendment) Act., 2013	The whole
202	2014	11	Odisha Co-operative Societies (Amendment) Amending Act., 2014	The whole

D	(1)	(2)	(3)	. (4)	(5)
	203	2015	2	The Odisha Civil Courts (Amendment) Act., 2014	The whole
	204	2015	- 3	The Odisha Hindu Religious Endowments (Amendment) Act., 2014	The whole
	205	2015	8	The Odisha Education (Amendmenat) Act., 2015	The whole
	206	2015	16	The Odisha District Planning Committee (Amendment) Act., 2015	The whole

By Order of the Governor
DILLIP KUMAR MISHRA
Principal Secretary to Government (I/C)